

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

IA 182128/2019, 152095/2021, in Petition(s) for Special Leave to Appeal (Crl.) No(s). 11360-11365/2019

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

URMILA DEVI AND ANR. ETC.

Respondent(s)

IA No. 152095/2021 - DELETING THE NAME OF PETITIONER/RESPONDENT  
IA No. 182128/2019 - EXEMPTION FROM FILING O.T.)

Date : 28-02-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR  
[IN CHAMBER]

For Petitioner(s) Mr. Vikas Bansal, Adv.  
Mr. Vishnu Shankar Jain, AOR

For Respondent(s) Mr. Anubhav Kumar, Adv.  
Mr. Abhishek Swarup, Adv.  
Mr. Vikrant Nehra, Adv.  
M/S. Manoj Swarup And Co., AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the matter after one week.

(SHUBHAM YADAV)  
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)  
BRANCH OFFICER